

MR.SPEAKER: That is all right. Question Hour is over Ayyapu Ji.

WRITTEN ANSWERS TO QUESTIONS

[English]

Goitre Control Programme

*1064. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of people are suffering from goitre in the country and intake of iodised salt is one of the ways for combating iodine deficiency;

(b) if so, the names of the States which have issued notifications banning the sale of non-iodised salt;

(c) whether government propose to advise other States also to ban the sale of non-iodised salt; and

(d) the financial assistance provided by Union Government in this regard, State-wise during the Seventh Five Year Plan so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) Yes, Sir.

(b) So far the States of Uttar Pradesh, Bihar, Haryana, Jammu & Kashmir, Maharashtra, Punjab, Arunachal Pradesh, Sikkim, Meghalaya, Mizoram, Himachal Pradesh, Manipur, Nagaland and the Union Territory of Chandigarh have issued notifications banning sale of salt other than iodised salt to cover the entire State. In addition, States like Madhya Pradesh, Andhra Pradesh, West Bengal and Gujarat have been issued ban

(c) The Government of India have advised the State Governments and Union Territory administrations to issue necessary Notifications banning the sale of salt other than iodised salt.

(d) The Scheme for control of iodine deficiency disorder by universal iodisation of salt was launched in 1986-87. The State-wise Central assistance provided during 1986-87 and 1987-88 under National Goitre Control Programme is as under:—

	(Rs.in lakhs)	
1. Andhra Pradesh	—	0.23
2. Gujarat	—	0.96
3. Maharashtra	—	0.06
4. Manipur	—	0.07
5. Uttar Pradesh	—	6.90
6. Mizoram	—	0.50
7. Sikkim	—	0.78
8. Delhi	—	2.00
9. Chandigarh	—	1.40
10. Dadra & Nagar Haveli	—	0.60
TOTAL		13.50

The central assistance includes expenditure on establishment of State Goitre Control Cell, undertaking publicity, health education and surveys.

In addition an amount of Rs.100.31 lakhs has been spent for subsidising the cost of Pottasium Iodate to iodised salt manufac-

turers and for monitoring, evaluation etc. during 1986-87 and 1987-88.

The tentative allocation of central assistance to State/ Union Territories for 1988-89 is Rs.66.00 lakhs. A provision of Rs.234.00 lakhs has been kept for providing subsidy to iodised salt manufacturers, monitoring, evaluation, quality control etc. and for undertaking health education and publicity measures during 1988-89.

Newsitem Captioned 'No Boarding for 500 Air Passengers'

*1065. DR.B.L.SHAILESH:
SHRI RAM DHAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether his attention has been invited to the newsitem captioned "No boarding for 500 air passengers" appearing in the 'Indian Express', New Delhi dated 13 April, 1988.

(b) if so, the facts in this regard and the reaction of Government thereto;

(c) the steps proposed to be taken to avoid such ugly situations in future; and

(d) whether the matter is proposed to be taken up at the level of International Air Transport Association or some other international forum?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA)

(a) Yes, Sir.

(b) and (c). Off-loading of passengers as a result of over-booking is a normal airline practice. Since all confirmed passengers do not always turn up on a flight seat falling vacant are filled from over booked passen-

gers. Over-booking is done with a view to ensuring operation of flights with maximum load. Sometimes confirmed passengers on a flight report in full strength, necessitating large off-loading of the passengers.

Air-India off-loaded 107 passengers at Delhi-airport on April 10 and 12, 1988 in similar circumstances on the following flights:—

a) AI-115/10 April, 88 — 42.

b) AI-155/10 April, 88 — 22.

c) AI-135/10 April, 88 — 23.

d) AI-123/12 April, 88 — 23.

Facilities like hotel accommodation and alternative flights etc. were provided to passengers. International Air Transport Association Manual also emphasises that all airlines, to avoid loss of revenue due to "No show", should do their utmost to utilise all capacity.

(d) There is no proposal to take up the matter with IATA.

Copying in Examinations

*1067. SHRI A.J.V.B.MAHESHWARA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the problem of mass copying in college examinations;

(b) whether Government have chalked out any plan to counteract this social evil; and

(c) if so, the details thereof?